

National Company Law Tribunal


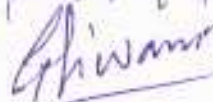
Allahabad Bench

CP NO 76/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Grand Infratech Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act, 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	DR. MADAN HANU SHARMA	Adv	for all Respondent	
2.	GAURAV SINGH	Adv	for the petitioners	

Order dated 27.02.2017

CP No. 76/ND/2016 Grand Infratech Pvt Ltd

Parties are represented by their respective counsel. The petitioner counsel now files memo for withdrawal of the present company petition. Learned Counsel appearing for the opposite party put his reservation objection for withdrawal that the inconvenience caused to the opposite party to be taken into consideration while permitting the withdrawal of the case. The above submission is noted and taken on record. The order is reserved.


SH. H.P. CHATURVEDI (Judicial Member)